HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

OWP No. 497/2014

Director Rural Dev. Deptt. & others

.... Petitioner(s)

Through:-

Mr. S. H. Naqashbandi, AAG

(through Video conference)

V/s

Asstt. Labour Commissioner,

.....Respondent/Non-applicant(s)

Ang.

Through:- Mr. Omar Farooq, Advocate

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

Mr. S. H. Naqashbandi, learned AAG submits that as his name has not been reflected in the cause list, as such, he is not aware of the listing of the matter and seeks short adjournment.

On his request, adjourned.

List on 30.06.2020.

(Sindhu Sharma) Judge

SRINAGAR

09.06.2020 SUNIL-II